

THE HIGH COURT OF MEGHALAYA
SHILLONG

O R D E R

Dated, Shillong _____ February, 2018

No. HCM.II/246/2016-Estt. / _____ Shri Debu Lyngdoh, Deputy Registrar on deputation to High Court of Meghalaya, Shillong is hereby released/relieved w.e.f. 28th February, 2018 (AN).


REGISTRAR GENERAL

Memo.No. HCM.II/246/2016-Estt./ 696A Dated, Shillong 28th February, 2018.

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The Secretary to the Government of Meghalaya, Law Department, Shillong.
4. The Accountant General, (A&E), Meghalaya. Shillong.
5. The Treasury Officer, Shillong South, Shillong.
6. The Registrar, High Court of Meghalaya, Shillong.
7. The Joint Registrar-cum- OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
8. Shri. Debu Lyngdoh, Deputy Registrar (I&A), High Court of Meghalaya, Shillong.
9. All Deputy Registrar, High Court of Meghalaya, Shillong.
10. The Chief Librarian, High Court of Meghalaya, Shillong.
11. All Assistant Registrar, High Court of Meghalaya, Shillong.
12. The Chief Librarian, High Court of Meghalaya, Shillong.
13. The Superintendent, High Court of Meghalaya, Shillong.
14. The Stamp Reporter, High Court of Meghalaya, Shillong.
15. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
16. The Public Relation Officer, High Court of Meghalaya, Shillong.
17. The Asstt. Protocol, High Court of Meghalaya, Shillong.
18. The Court officer, High Court of Meghalaya, Shillong.
19. Office file.


REGISTRAR GENERAL